

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.212
CP(IB)/26(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Shrinath Ji Spintex Private Limited

.....Applicant

V/s

Shantilal Parbatbhai Lakkad To Sunrise Ginning Private Limited

(Personal Guarantors)

.....Respondent

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Tirth Nayak, Adv.

For the Respondent : None

ORDER

In view of the order passed in CP (IB)25 of 2023 along with IAs, this matter stands adjourned.

Re-list before the regular bench on 21.02.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)